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No.K.13025/01/2021-US.II  
Government of India  
Ministry of Law and Justice  
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,  
NEW DELHI-110 011, dated 29<sup>th</sup> January, 2021.

**NOTIFICATION**

Shri Justice Sunil Kumar Awasthi has tendered his resignation from the office of Judge, Madhya Pradesh High Court, in pursuance of proviso (a) to clause (1) of Article 217 of the Constitution, with effect from 02<sup>nd</sup> January, 2021.

*RKP*  
*29/1/2021*

(Rajinder Kashyap)  
Joint Secretary to the Government of India  
Tel: 2338 3037

To

The Manager,  
Government of India Press,  
Minto Road, New Delhi.

: 2 :

No. K. 13025/01/2021-US.II

Dated 29.01.2021

**Copy to:**

- 1 The Secretary to the Governor of Madhya Pradesh, Bhopal.
- 2 The Secretary to the Chief Minister of Madhya Pradesh, Bhopal.
- 3 The Secretary to the Chief Justice, Madhya Pradesh High Court, Jabalpur.
- 4 The Chief Secretary, Government of Madhya Pradesh, Bhopal.
- 5 The Registrar General, Madhya Pradesh High Court, Jabalpur.
- 6 The Accountant General, Madhya Pradesh, Bhopal.
- 7 The President's Secretariat, (CA.II Section), New Delhi.
- 8 PS to Principal Secretary to the Prime Minister, New Delhi.
- 9 Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
- 10 PS to ML&J/PPS to Secretary (J)/JS (RKK)/Director (Apptt.)/SO(Apptt.)
- 11 Technical Director, NIC, Department of Justice, with a request to upload on the Website of the Department ([www.doj.gov.in](http://www.doj.gov.in)).

*Ak Aggarwal*  
(Arun Kumar Aggarwal) 29/01/2021.  
Section Officer (Appointment)